with the Board for Industrial and Financial Reconstruction (BIFR). During last 3 years, i.e. 1997, 1998 and 1999 (upto June) upto which period information is available, BIFR had sanctioned revival scheme for four PSUs in 1997 and for one PSU each in 1998 & 1999. Winding up was recommended for only one PSU in 1997.

(b) and (c) As on 31.3.1998, there were 134 profit making PSUs and 100 loss making PSUs. As on 30th June 1999, the period upto which information is available, 67 PSUs were registered with BIFR.

(d) Enterprise specific measures are taken for halting sickness and for improving the performance of the PSUs. BIFR is formulating appropriate revival and rehabilitation schemes under the Provisions of Sick Industrial Companies (Special Provisions) Act, 1985 for the sick PSUs registered with it. The measures adopted include business and financial restructuring, conversion of an enterprise into a joint venture, rationalisation of manpower, technology upgradation, diversification, modernisation of plant and machinery etc.

Leasehold properties of Jessop & Co. Ltd.

1890. SHRI DIPANKAR MUKHERJEE: SHRI NILOTPAL BASU:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of leasehold properties of Jessop & Co. Ltd;

(b) whether some of the leasehold properties have gone out of control of M/s. Jessop & Co. Ltd. during the last two years; and

(c) if so, the details of the same, along with reason of dispossession?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRIESES (DR. VALLABH-BHAI KATHIRIA): (a) The details of leasehold properties of M/s Jessop & Co. Limited are as hereunder:--

Property Details

Land area in Acres

(i) Durgapur Factory (lease with Govt of West Bengal) 117.875

RAJYA SABHA

Property Details	Land area in Acres
(ii) Railway siding at Durgapur	2.41
(iii) Durgapur Quarters for Officials	4.71

(b) and (c) Leasehold properties stated above have not gone out of control of M/s Jessop & Co. Ltd. during the last 2 years.

Industrialisation in NER

1891. SHRI W. ANGOU SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of heavy industries set up in the North-East Region with names of States;

(b) whether there is any plan for further setting up of heavy industries in the North Eastern States during the Ninth Plan; and

(c) if so, the amount earmarked, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH-BHAI KATHIRIA): (a) The number of PSUs set up in the North-East Region (NER) is given in the enclosed Statement (See below).

(b) and (c) The industrial units in the Central Sector are not planned State-wise. These projects are formulated by the Government and their location is decided based upon techno-economic considerations like availability of raw materials, infrastructure including power, roads, communication etc. and proximity to the market. Further, in the present liberalised economic environment, Industrial Sector stands largely delicensed and private sector is, therefore, free to decide making investment in industries anywhere in the country including in the North-East Region.

Statement

Number of PSUs Set up in North-East Region (State-wise) ASSAM

- 1. Assam Ashok Hotel Corporation Ltd.
- 2. Bongaigaon Refinery and Petro-chemicals Ltd.